

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD  
ABSTRACT**

**PUBLIC SERVICES - Andhra Pradesh State Judicial Service - District and Sessions Judges - Postings and Transfers - ORDERS - ISSUED.**

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**ROC.NO.966/2014-B.SPL.**

**NOTIFICATION NO.304-B.SPL.**

**DATED:07.02.2014.**

1. G.O.Ms.No.10, Law (L.A & J - SC.F) Department, dated 24.01.2014.
2. G.O.Ms.No.11, Law (L.A & J - SC.F) Department, dated 24.01.2014.

**The High Court is pleased to order the following Postings and Transfers:-**

**I**

1. Sri N.Raghava Rao, District and Sessions Judge working on other duty as Registrar, Special Court under Andhra Pradesh Land Grabbing (Prohibition) Act, Hyderabad, is recalled to Andhra Pradesh State Judicial Service, and transferred and posted as Prl. District and Sessions Judge, Kadapa (Post kept vacant)

Sri N.Raghava Rao will immediately get himself relieved from his present post and proceed to his new station and shall take charge of his post from the I Addl. District and Sessions Judge, Kadapa.

**II**

1. Sri V.Appa Rao, II Addl. District and Sessions Judge, Hindupur, Anantapur District, is transferred and posted as Prl. District and Sessions Judge, Srikakulam, VICE Ms. B.S.Bhanumathi, transferred.
2. Ms. B.S.Bhanumathi, Prl. District and Sessions Judge, Srikakulam is transferred and posted as Prl. District and Sessions Judge, East Godavari at Rajahmundry (Post kept vacant)

- i) Sri V.Appa Rao, will immediately handover charge of his post to the I Addl. District and Sessions Judge, Anantapur, and proceed to his new station. He shall take charge of his post from the Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Srikakulam.
- ii) The I Addl. District and Sessions Judge, Anantapur, will be in full additional charge of the post of II Addl. District and Sessions Judge, Hindupur, Anantapur District, until further orders.

- iii) Ms. B.S.Bhanumathi, will immediately handover charge of her post and also the post of I Addl. District and Sessions Judge, Srikakulam, which post she is holding full additional charge to the Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Srikakulam.
- iv) The Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Srikakulam, will be in full additional charge of the posts of Prl. District and Sessions Judge, Srikakulam and I Addl. District and Sessions Judge, Srikakulam, till the substitute posted takes charge.

### III

Smt. Golla Sridevi, D.No.20-180/A1, Near Narayana College (East), Mittoor, Chittoor District - 517001, , who has been appointed to act as District Judge (Entry Level) by Direct Recruitment in the G.O. 1<sup>st</sup> read above, is posted as VI Addl. District and Sessions Judge, Markapur, Prakasam District (Post kept vacant)

Smt. Golla Sridevi, will immediately proceed to her station and shall take charge of her post from Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Ongole.

### IV

Smt. Neti Satya Sri, HIG 241, A-Zone, Sujatanagar, Visakhapatnam - 530 051, who has been appointed to act as District Judge (Entry Level) by Direct Recruitment in the G.O. 1<sup>st</sup> read above, is posted as I Addl. District and Sessions Judge, Srikakulam (Post kept vacant)

Smt. Neti Satya Sri, will immediately proceed to her station and shall take charge of her post from Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District and Sessions Judge, Srikakulam.

### V

Sri P.V.Rambabu, Senior Civil Judge, Parvathipuram, Vizianagaram District, who has been appointed as District and Sessions Judge by transfer on the basis of merit through departmental competitive examination (Accelerated Recruitment by Transfer) vide G.O. 2<sup>nd</sup> read above, is transferred and posted as Chairman, Co-Operative Tribunal, Visakhapatnam (post kept vacant)

- i) Sri P.V.Rambabu, will immediately handover charge of his post to the Senior Civil Judge, Bobbili, and proceed to his new station. He shall take charge of his post from Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-XI Addl. District and Sessions Judge, Visakhapatnam.

- ii) The Senior Civil Judge, Bobbili, will be in full additional charge of the post of Senior Civil Judge, Parvathipuram, until further orders.

**NOTE:** The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

*S. Jagannathan*  
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Hon'ble Chairman, Special Court under Andhra Pradesh Land Grabbing (Prohibition) Act, Hyderabad
4. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
5. The Central Project Coordinator, High Court of A.P., Hyderabad.
6. The Accountant General, Andhra Pradesh, Hyderabad;
7. The Secretary to Government, Law (L.A.& J-Cts.C) Dept., Hyderabad
8. The Secretary to Government, Legal Affairs, Law Dept., Hyderabad
9. The Secretary to Government, Law (L.A & J - SC.F) Dept., Hyderabad
10. The Director of Treasuries and Accounts, Hyderabad.
11. The Director, A.P. Judicial Academy, Secunderabad.
12. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
13. The Secretary, A.P. High Court Legal Services Committee, High Court, Hyderabad
14. The Registrar, Special Court under Andhra Pradesh Land Grabbing (Prohibition) Act, Hyderabad
15. **THE PRL. DISTRICT AND SESSIONS JUDGES,**  
Anantapur, East Godavari at Rajahmundry, Prakasam at Ongole, Srikakulam, Vizianagaram and Visakhapatnam.
16. **THE I ADDL. DISTRICT AND SESSIONS JUDGES,**  
Anantapur, East Godavari at Rajahmundry, Prakasam at Ongole, Srikakulam, Vizianagaram and Visakhapatnam
17. The II Addl. District and Sessions Judge, Hindupur, Anantapur District
18. The Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District Judge, Kadapa

19. the Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Srikakulam
20. The VI Addl. District and Sessions Judge, Markapur, Prakasam District
21. The Chairman, Co-Operative Tribunal, Visakhapatnam
22. The Secretary, Andhra Pradesh State Judicial Officers Association (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)
23. The Pay and Accounts Officer, Hyderabad.
  
24. **THE DISTRICT TREASURY OFFICERS,**  
Anantapur, Kakinada, Prakasam at Ongole, Srikakulam, Vizianagaram and Visakhapatnam
  
25. **THE SUB TREASURY OFFICERS**  
Hindupur (Anantapur District), Markapur (Prakasam District) and Parvathipuram (Vizianagaram District)
  
26. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad
  
27. **THE EDITORS:**
  1. THE HINDU, HYDERABAD.
  2. THE DECCAN CHRONICLE, SECUNDERABAD
  3. THE NEW INDIAN EXPRESS, HYDERABAD
  4. THE EENADU, HYDERABAD
  5. THE VAARTHA, HYDERABAD.
  6. THE ANDHRA JYOTHI. HYDERABAD.
  7. THE ANDHRA PRABHA, HYDERABAD.
  8. THE SIASAT, HYDERABAD
  9. THE JANATHA DAILY, 20-125, 4<sup>th</sup> Street, Sarada Nagar Colony, Dilsukhnagar, HYDERABAD.